IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH (ORIGINAL JURISDICTION)

In the matter of Companies Act, 1956 and

In the matter of M/s Mangla Cotex Limited (in liquidation)

C.A No. 617 OF 2016 & CA No.616 of 2016 IN C.P. 416 OF 2002 SALE NOTICE

Sealed offers are invited for the purchase of Land & Building of M/s Mangla Cotex Limited (In liquidation) of factory Situated at Village Lal Kalan, Ludhiana-Chandigarh Road, Near Neelo Bridge, Samrala, Ludhiana (Punjab) on "As is where is basis & whatever there is basis". The particular of the properties are as under:-

Description of Property	Earnest Money	Reserve Price
Land & Building:- Total Land Area 7.20 Acre or 57 Kanal 12 Marla	Rs.88,00,000/-	Rs.8,73,00,000/-

The offerers will have to submit their offers in sealed cover alongwith non-interest bearing Earnest Money by way of **Demand draft/pay order drawn in favour of OFFICIAL LIQUIDATOR, CHANDIGARH** payable at Chandigarh on or before 16.04.2020 by 5.00 P.M. and the offers will be opened on 17.04.2020 at 3.00 PM in the office of Official Liquidator, Chandigarh in the presence of the parties where offerers will have an opportunity to increase their offer, if so desire, if present.

The inspection of the properties will be allowed at the address mentioned above to the intending purchasers between 11.00 A.M. to 5.00 P.M. on 19.03.2020 & 20.03.2020. The details of the terms and conditions of the offer for sale can be taken from office of the Official Liquidator on any working day, till 4.00 P.M. of 16.04.2020 on payment of Rs.1000/- by Demand Draft/Pay Order (Non refundable/non-adjustable). The rights are reserved to accept or reject highest or any offer as a discretion of the Official Liquidator.

The offer/Tender/sale is subject to the confirmation of the Hon'ble High Court of Punjab and Haryana at Chandigarh

Note:- This notice is also available on the websites of Ministry at www.mca.gov.in and High Court of Punjab and Haryana at highcourtchd.gov.in

PLACE: CHANDIGARH DATED _ 気いしいか

(O.P. SHARMA)

OFFICIAL LIQUIDATOR

ATTACHED TO PUNJAB & HARYANA HIGH COURT, CORPORATE BHAWAN, PLOT No. 4-B, 2nd FLOOR, SECTOR 27-B, MADHYA MARG, CHANDIGARH.

Phone No. 0172-2659875

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